

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CA NO.391/2012
IN
CP NO. 80(ND)/2012
RT No.64/Chd/Pb/2016**

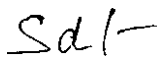
Mr.Prince Sagar Jasuja & Anr. ...Petitioners

Versus.

M/s Shakti Spinner Ltd. & Ors. ...Respondents

Present: Mr. Vaibhav Sahni, Advocate for petitioners.
None for respondents.

No time left, adjourn to 28.08.2017 for arguments.


(Justice R.P. Nagrath)
Member (Judicial)

 July 13, 2017
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